

From,

**Rajiv Sharma, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 405 /JR(S)/2015

Dated: Allahabad: August 11, 2015

Subject: Regarding nomination for Ubuntu-cum-CIS Training of Judicial Officers of the State of U.P. at Institute of Judicial Training & Research, U.P., Lucknow.

Sir,

With reference to your letter no. Ubuntu-15/JTRI-1538 dated 07.08.2015 on the above subject, I am directed to inform you that the Court has been pleased to approve the proposal and nominate the officers mentioned at Lists 'A', 'B', 'C', 'D' and 'E' for two days Ubuntu-cum-CIS Training Programme for Additional District Judges & Civil Judges scheduled from 17.08.2015 & 18.08.2015, 19.08.2015 & 20.08.2015, 24.08.2015 & 25.08.2015, 26.08.2015 & 27.08.2015 and 31.08.2015 & 01.09.2015 at Institute of Judicial Training & Research, U.P., Lucknow.

I am therefore to request you to take necessary steps accordingly.

Yours faithfully,

Encls:- As above

Sd/-

Joint Registrar (Judicial) (Services)

No. 405 (i)/JR(S)/2015

dated: August 11, 2015

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Allahabad, Bulandshahar, Deoria, Etawah, Faizabad, Farrukhabad, Fatehpur, Firozabad, G.B.Nagar, Ghaziabad, Ghazipur, Gonda, Gorakhpur, Hamirpur, Hapur, Hardoi, Hathras, Jalaun at Orai, Jaunpur, Jhansi, J.P Nagar and Kannauj with request to kindly inform the officers concerned accordingly and direct them to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
3. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)

Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.
Duration: 17.08.2015 & 18.08.2015

S. N.	Name of Officer Mr./Ms.	Designation	Place of Posting
1.	SMT. BEENA CHAUDHARY	Addl. Principal Judge, Family Court	Allahabad
2.	SUNIL KUMAR SINGH-I	Addl. District & Sessions Judge	Allahabad
3.	RAM KUSHAL	Addl. District & Sessions Judge	Allahabad
4.	ADARSH KUMAR SINGH KANAUIA	Addl. District & Sessions Judge	Bulandshahr
5.	MOHAN LAL VISHWAKARMA	A.D.J. (FTC)	Bulandshahr
6.	RAM PYARE	Principal Judge, Family Court	Bulandshahr
7.	DINESH KUMAR-I	Addl. District & Sessions Judge	Deoria
8.	ARVIND KUMAR-II	Addl. District & Sessions Judge	Deoria
9.	KULDEEP SAXENA	Addl. District & Sessions Judge	Etawah
10.	GAJENDRA SINGH-II	Addl. District & Sessions Judge	Etawah
11.	DR. (SMT.) VIDUSHI SINGH	A.D.J. (FTC)	Etawah
12.	ROOP CHANDRA RAM	Addl. District & Sessions Judge	Faizabad
13.	KASHI PRASAD SINGH YADAV	Addl. Civil Judge (Sr.Div.)/ACJM.	Faizabad
14.	SMT. MEERA GOTHALWAL	Addl. Civil Judge (Junior Div.)	Faizabad
15.	SHIV SINGH YADAV	Spl. Judge (E.C. Act)	Farrukhabad
16.	AJAY KUMAR TRIPATHI-I	Addl. District & Sessions Judge	Farrukhabad
17.	KM. ALKA CHAUDHARY	Civil Judge (Junior Div.)	Farrukhabad
18.	MAHENDRA SINGH-II	Spl. Judge (E.C. Act)	Fatehpur
19.	SHAIENDRA VERMA	Addl. Chief Judicial Magistrate	Fatehpur
20.	VIJAY KUMAR SINGH	Addl. Civil Judge (Junior Div.)	Fatehpur
21.	RAM PAL SINGH-II	Addl. District & Sessions Judge	Firozabad
22.	SMT. ANKITA DUBEY	Civil Judge (JD)	Firozabad (Shikohabad)
23.	RAMESH KUSHWAHA	Civil Judge (Junior Div.)	Firozabad
24.	BIRENDRA KUMAR SINGH	A.D.J. (FTC)	G.B.Nagar
25.	ANIL KUMAR SINGH-I	Spl. J. (SC/ST, Pev.of Atroci Act)	G.B.Nagar
26.	MANGAL DEV SINGH	Civil Judge (Junior Div.)	G.B.Nagar(Jewar)
27.	SANTOSH KUMAR PANDEY	Addl. District & Sessions Judge	Ghaziabad
28.	MOHAMMED QAMRUZZAMA KHAN	Secretary	Ghaziabad
29.	OM PRAKASH-VIII	Civil Judge (Junior Div.)	Ghaziabad
30.	ROHITASH SINGH GANGWAR	Principal Judge, Family Court	Ghazipur
31.	JEETENDRA MISHRA	Civil Judge (Senior Div.)	Ghazipur
32.	SATYAJEET PATHAK	Civil Judge (JD)	Ghazipur (Mohammadabad)
33.	RAMA NAND	Addl. District & Sessions Judge	Gonda
34.	ANIL KUMAR-V	Chief Judicial Magistrate	Gonda
35.	KUMARI FARIDA BEGAM	Civil Judge (Junior Div.)	Gonda
36.	SMT. PREM KALA SINGH	Addl. District & Sessions Judge	Gorakhpur
37.	ABHINITAM UPADHYAY	Judge Small Causes Court	Gorakhpur
38.	DEVENDRA PRATAP SINGH	Civil Judge (JD)	Gorakhpur (Bansgaon)
39.	AEJAZ AHMAD ANSARI	Principal Judge, Family Court	Hamirpur

Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.
Duration: 19.08.2015 & 20.08.2015

S. N.	Name of Officer Mr./Ms.	Designation	Place of Posting
1.	SATYA NAND UPADHYAYA	Addl. District & Sessions Judge	Allahabad
2.	KIRAN PAL SINGH	Addl. District & Sessions Judge	Allahabad
3.	DHRUVA KUMAR TIWARI	A.D.J. (FTC)	Bulandshahr
4.	SUDHIR KUMAR-IV	A.D.J. (FTC)	Bulandshahr
5.	PADMAKAR MANI TRIPATHI	Addl. District & Sessions Judge	Etawah
6.	KRISHNA PAL SINGH	Addl. District & Sessions Judge	Faizabad
7.	RAVINDRA PRASAD GUPTA	Addl. Civil Judge (Sr.Div.)/ACJM.	Faizabad
8.	CHINTA RAM	Judicial Magistrate	Faizabad
9.	ALOK PANDEY	Addl. District & Sessions Judge	Farrukhabad
10.	ABDUL MOBEEN	A.D.J. (FTC)	Farrukhabad
11.	VIJAY KUMAR GUPTA-II	Addl. Civil Judge (Junior Div.)	Farrukhabad
12.	BIKANOO RAM	Addl. District & Sessions Judge	Fatehpur
13.	VINAY KUMAR MISHRA	Addl. District & Sessions Judge	Fatehpur
14.	SMT. SAPNA TRIPATHI	Addl. Civil Judge (Junior Div.)	Fatehpur
15.	PRAVEEN KUMAR JAIN	A.D.J. (FTC)	Firozabad
16.	SMT. POONAM KARANWAL	Judicial Magistrate	Firozabad
17.	SMT. SHIV KUMARI	Addl. Civil Judge (Junior Div.)	Firozabad
18.	ARUN CHANDRA SRIVASTAVA	Spl. J. (SC/ST, Pev.of Atroci Act)	Ghaziabad
19.	ARVIND KUMAR YADAV-II	Civil Judge (Senior Div.)	Ghaziabad
20.	DHIRENDRA SINGH	Judicial Magistrate	Ghaziabad
21.	ARVIND KUMAR-I	Spl. J. (SC/ST, Pev.of Atroci Act)	Ghazipur
22.	ALOK KUMAR YADAV	Civil Judge (JDiv.)	Ghazipur (Saidpur)
23.	NAND KUMAR	Addl. Civil Judge (JD)	Ghazipur (Mohammadabad)
24.	GAURI SHANKER GUPTA	Principal Judge, Family Court	Gonda
25.	VINOD KUMAR-V	A.C.J.M. (Railway)	Gonda
26.	SMT. NOORI ANSAR	Judicial Magistrate	Gonda
27.	DINESH KUMAR SINGH-II	Spl. J. (SC/ST, Pev.of Atroci Act)	Gorakhpur
28.	MOHD. NEYAZ AHMAD ANSARI	Chief Judicial Magistrate	Gorakhpur
29.	TRIPURARI MISHRA	Civil Judge (Junior Div.)	Gorakhpur
30.	SANTOSH KUMAR SRIVASTAVA	Spl. J. (SC/ST, Pev.of Atroci Act)	Hamirpur
31.	SMT. CHHAYA NAIN	Chief Judicial Magistrate	Hamirpur
32.	SMT. RENU SINGH	Civil Judge (Junior Div.)	Hamirpur
33.	SUSHIL KUMAR-II	Addl. District & Sessions Judge	Hapur
34.	CHANDRA VIJAY SRINET	Chief Judicial Magistrate	Hapur
35.	SANJAY KUMAR GOND	Civil Judge (JD)	Hapur (Garhmukteshwar)
36.	HARI HAR PRASAD YADAV	Addl. District & Sessions Judge	Hardoi
37.	SHYAM SHANKAR-II	Chief Judicial Magistrate	Hardoi
38.	SUSHRI SONAL PANDEYA	Addl. Civil Judge (Junior Div.)	Hardoi
39.	KAUTILYA GAUR	Addl. District & Sessions Judge	Hathras

**Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,
Duration: 24.08.2015 & 25.08.2015**

Sl.	Name of Officer Mr./Ms.	Designation	Place of Posting
1.	AJAY KUMAR SRIVASTAVA	Addl. District & Sessions Judge	Faizabad
2.	SMT. PARUL ATTRI	Addl. Civil Judge (Sr.Div.)/ACJM.	Faizabad
3.	ANAND SHUKLA	Addl. Civil Judge (Junior Div.)	Faizabad
4.	VED PAL SINGH	Addl. District & Sessions Judge	Fatehpur
5.	ADIL AFTAB AHMAD	A.D.J. (FTC)	Fatehpur
6.	PAWAN PRATAP SINGH	Addl. District & Sessions Judge	Fatehpur
7.	RAM LAKHAN SINGH CHANDRAUL	Addl. District & Sessions Judge	Firozabad
8.	RAHUL SINGH-II	Addl. Civil Judge (Junior Div.)	Firozabad
9.	VINOD KUMAR-III	Addl. District & Sessions Judge	Ghaziabad
10.	RAM KARAN YADAV	Addl. Chief Judicial Magistrate	Ghaziabad
11.	SMT. RACHNA	Addl. Civil Judge (Junior Div.)	Ghaziabad
12.	RUPESH RANJAN	A.D.J. (FTC)	Ghazipur
13.	BHARTENDRA SINGH	Judicial Magistrate	Ghazipur
14.	MAHENDRA KUMAR RAWAT	Addl. Civil Judge (Junior Div.)	Ghazipur
15.	SATENDRA KUMAR	Spl. J. (SC/ST, Pev.of Atroci Act)	Gonda
16.	VINAY ARYA	Civil Judge (Senior Div.)	Gonda
17.	SUSHRI EKTA KUSHWAHA	Addl. Civil Judge (Junior Div.)	Gonda
18.	KRISHNA KUMAR-IV	Addl. District & Sessions Judge	Gorakhpur
19.	ANAND PRAKASH-III	Secretary	Gorakhpur
20.	SMT. EKTA VERMA	Judicial Magistrate	Gorakhpur
21.	RAJESH KUMAR SINGH	Spl. Judge (U.P. Dacoity.A.A.)	Hamirpur
22.	RAHUL ANAND	Civil Judge (Senior Div.)	Hamirpur
23.	ANUBHAVA DWIVEDI	Addl. Civil Judge (Junior Div.)	Hamirpur
24.	KAMLESH DUBEY	Principal Judge, Family Court	Hapur
25.	MOHAMMAD RAFI	Civil Judge (Senior Div.)	Hapur
26.	MITHILESH KUMAR TIWARI	Addl. Civil Judge (JD)	Hapur (Garhmukteshwar)
27.	KAMLA SINGH YADAV	Spl. J. (SC/ST, Pev.of Atroci Act)	Hardoi
28.	ATUL SINGH	Civil Judge (Senior Div.)	Hardoi
29.	BRJESH KUMAR YADAV	Civil Judge (Junior Div.)	Hardoi
30.	ALLAH RAKHAI	Principal Judge, Family Court	Hathras
31.	OMBIR	Addl. Chief Judicial Magistrate	Hathras
32.	DR. SHALINI SINGH	Civil Judge (JD) Sadabad	Hathras
33.	RAM ACHAL YADAV	Principal Judge, Family Court	Orai
34.	MAHESH KUMAR	Civil Judge (Junior Div.)	Orai (Kalpi)
35.	PREM SHANKAR	Civil Judge (Junior Div.)	Orai (Jalaun)
36.	RADHEY SHYAM YADAVA	Principal Judge, Family Court	Jaunpur
37.	ABHINAY KUMAR MISHRA	Chief Judicial Magistrate	Jaunpur
38.	RAJANEESH KUMAR MISHRA	Civil Judge (Junior Div.)	Jaunpur
39.	KULDEEP KUMAR-II	Addl. District & Sessions Judge	Jhansi

**Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,
Duration: 26.08.2015 & 27.08.2015**

Sl.	Name of Officer Mr./Ms.	Designation	Place of Posting
1.	JAGDISH PRASAD-IV	Addl. District & Sessions Judge	Faizabad
2.	RAVISH KUMAR ATTRI	Secretary	Faizabad
3.	SMT. MEENAKSHI SONKAR	Addl. Civil Judge (Junior Div.)	Faizabad
4.	RAM ICHCHHUK YADAV	Principal Judge, Family Court	Fatehpur
5.	ASHOK KUMAR-VII	Judge, Spl Court, CBI Court No. 1	Ghaziabad
6.	ABHIMANYOU SINGH	Addl. Civil Judge (Sr.Div.)/ACJM.	Ghaziabad
7.	SMT. SARVOTTAMA NAGESH SHARMA	Addl. Civil Judge (Junior Div.)	Ghaziabad
8.	JAGDISH KUMAR	Addl. District & Sessions Judge	Ghazipur
9.	JAGANNATH	Addl.CivilJudge (JD)	Ghazipur (Mohammadabad)
10.	SURAJ MISHRA	Addl. Civil Judge (Junior Div.)	Ghazipur
11.	CHANDRA PAL SINGH	Addl. District & Sessions Judge	Gonda
12.	TRIBHUWAN NATH	Addl. Chief Judicial Magistrate	Gonda
13.	SMT. MOUSHMEE MADHESIYA	Addl. Civil Judge (Junior Div.)	Gonda
14.	AMAR NATH SINGH	Spl. Judge (E.C. Act)	Gorakhpur
15.	AVADHESH PANDEY	A.C.J.M. (Railway)	Gorakhpur
16.	VIRENDRA NATH PANDEY	Addl. Civil Judge (JDiv.)	Gorakhpur (Bansgaon)
17.	SANJAY KUMAR YADAV	Spl. Judge (E.C. Act)	Hamirpur
18.	VIKASH KUMAR	Addl. Chief Judicial Magistrate	Hamirpur
19.	SUBHASH CHANDRA YADAV	Civil Judge (Junior Div.)	Hamirpur (Rath)
20.	GULAM MUSTAFA	Civil Judge (Senior Div.)	Hapur
21.	RAVI YADAV	Addl. Chief Judicial Magistrate	Hapur
22.	GUNANDRA PRAKASH	Addl. Civil Judge (Senior Div.)	Hapur
23.	SUBA SINGH	Addl. District & Sessions Judge	Hardoi
24.	PRABHA NATH TRIPATHI	Addl. Chief Judicial Magistrate	Hardoi
25.	YASHPAL	Judicial Magistrate	Hardoi
26.	SHYAM NARAYAN TRIPATHI	Addl. District & Sessions Judge	Hathras
27.	VINEET KUMAR VASWANI	ACJM/ Civil Judge (Sr.Div.)	Hathras(Sadabad)
28.	RAM AVTAR PRASAD	Civil Judge (Junior Div.)	Hathras (Sikandra Rau)
29.	SHRI NATH SINGH	Spl. J. (SC/ST, Pev.of Atroci Act)	Jalaun At Orai
30.	PIYUSH TIWARI	Civil Judge (Junior Div.)	Jalaun At Orai
31.	RAJEEV KUMAR SINGH	Civil Judge (Junior Div.)	Jalaun At Orai (Konch)
32.	NASEER AHMAD-II	Addl. District & Sessions Judge	Jaunpur
33.	RAJEEV KUMAR PALIWAL	Civil Judge (Senior Div.)	Jaunpur
34.	YAJUVENDRA VIKRAM SINGH	Judicial Magistrate	Jaunpur
35.	DR. AJAY KRISHNA VISHVESHA	Spl. J. (SC/ST, Pev.of Atroci Act)	Jhansi
36.	KESHAV GOYAL	Chief Judicial Magistrate	Jhansi
37.	HEMENDRA KUMAR SINGH	Civil Judge (Junior Div.)	Jhansi (Moth)
38.	RAMA KANT MISHRA	Addl. District & Sessions Judge	J.P. Nagar
39.	RAJESH KUMAR-III	Chief Judicial Magistrate	J.P. Nagar

**Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,
Duration: 31.08.2015 & 01.09.2015**

Sl.	Name of Officer Mr./Ms.	Designation	Place of Posting
1.	RAJESHWAR SHUKLA	A.D.J. (FTC)	Faizabad
2.	UDAY VEER SINGH	Addl. Civil Judge (Sr.Div.)/ACJM.	Faizabad
3.	SMT. SHRADDHA BHARTIYA	Addl. Civil Judge (Junior Div.)	Faizabad
4.	NAVNEET KUMAR	Judge, Spl Court, CBI Court No. 3	Ghaziabad
5.	GYANENDRA SINGH-II	Addl. Civil Judge (Sr.Div.)/ACJM.	Ghaziabad
6.	SAROJ KUMAR YADAV	Addl. Civil Judge (Sr.Div.)/ACJM.	Ghaziabad
7.	KSHITIJ KUMAR SRIVASTAVA	Spl. Judge (E.C. Act)	Ghazipur
8.	SANTOSH KUMAR	Addl. Civil Judge (Junior Div.)	Ghazipur
9.	MANISH KUMAR	Addl. Civil Judge (Junior Div.)	Ghazipur
10.	SANJAY KUMAR-III	Spl. Judge (E.C. Act)	Gonda
11.	ARBIND KUMAR GAUTAM	Addl. Chief Judicial Magistrate	Gonda
12.	DEVENDRA NATH GOSWAMI	Addl. Civil Judge (Junior Div.)	Gonda
13.	SURENDRA PRASAD (MISHRA)	Addl. District & Sessions Judge	Gorakhpur
14.	SMT. SNEH LATA SINGH	Civil Judge (Senior Div.)	Gorakhpur
15.	KAMALA PATI-II	Addl. Civil Judge (Junior Div.)	Gorakhpur
16.	ABDUL JAMIL	Addl. District & Sessions Judge	Hamirpur
17.	RAIS AHMAD	A.D.J. (FTC)	Hamirpur
18.	RATNESH DEEP KAMAL ANAND	Civil Judge (Junior Div.)	Hamirpur (Maudaha)
19.	VIJENDRA KUMAR	Spl. Judge (E.C. Act)	Hardoi
20.	ABHAY PRATAP SINGH-I	Addl. Civil Judge (Sr.Div.)/ACJM.	Hardoi
21.	MAHENDRA KUMAR-II	Civil Judge (Junior Div.)	Hardoi
22.	RAJ KUMAR BANSAL	A.D.J. (FTC)	Hathras
23.	RAGHVENDRA MANI	Civil Judge (Junior Div.)	Hathras
24.	MANOJ KUMAR JATAV	Judicial Magistrate	Hathras
25.	ANIL KUMAR UPADHYAY	Spl. Judge (U.P. Dacoity.A.A.)	Jalaun at Orai
26.	SANJAY KUMAR	Spl. Judge (E.C. Act)	Jalaun at Orai
27.	VIJAY KUMAR KATTIYAR	Addl. Civil Judge (Junior Div.)	Jalaun at Orai (Konch)
28.	MADAN PAL SINGH	A.D.J. (FTC)	Jaunpur
29.	SHAILENDRA KUMAR VERMA	Addl. Chief Judicial Magistrate	Jaunpur
30.	SMT. ANJU KANAUIA	Civil Judge (Junior Div.)	Jaunpur
31.	VINOD KUMAR SINGH-III	Spl. Judge (U.P. Dacoity.A.A.)	Jhansi
32.	ALOK DWIVEDI	A.C.J.M. (Railway)	Jhansi
33.	ABHISHEK KUMAR SRIVASTAV	Civil Judge (Junior Div.)	Jhansi
34.	SHOBHI LAL	Principal Judge, Family Court	J.P. Nagar
35.	SUBHASH SINGH	Civil Judge (Senior Div.)	J.P. Nagar
36.	NIRBHAY PRAKASH	Civil Judge (Junior Div.)	J.P. Nagar(Hasanpur)
37.	RAM KRIPAL	Spl. J. (SC/ST, Pev.of Atroci Act)	Kannauj
38.	PARASHU RAM	Civil Judge (Senior Div.)	Kannauj
39.	PRADIP KUMAR RAM	Addl. Civil Judge (Junior Div.)	Kannauj (Chhibramau)